

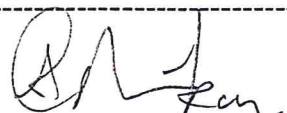
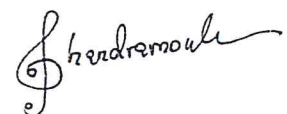
(15)

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBAER :  
PETITION NUMBER : TCP/211/2016  
NAME OF THE PETITIONER(S) : Raffath  
NAME OF THE RESPONDENT(S) : Southern Roofings Private Limited & 4  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	ASIT W S W KUMAR .M	Counsel for Petitioner	
2.	Chandramouli Prabhsakar	Counsel for Respondents 1, 3 & 4	

ORDER

Counsels for both the parties are present and prayed for time for arguments. At request, time is enlarged. Put up on 12.01.2018 at 10.30 A.M.

Sd/-  
(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)

ghk